

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Dated, Imphal, the 11th August, 2022

No. HCM/LSC/Lok Adalat-8/

Services Committee (HCLSC) is pleased to constitute a Bench comprising of the following persons for taking up cases for the "National Lok Adalat" to be held on 2nd Saturday i.e. 13th August, 2022 at Court No.5, High Court of Manipur at 10:30 a.m.

The Hon'ble Chairman, High Court Legal Services Committee (HCLSC) is pleased to constitute a Bench comprising of the following persons for taking up cases for the "National Lok Adalat" to be held on 2nd Saturday i.e. 13th August, 2022 at Court No.5, High Court of Manipur at 10:30 a.m.

- | | | | |
|----|--------------------------------------------------------------------------------|---|-------------------|
| 1. | Smt. Golmei Gaiphulshillu
Registrar General
High Court of Manipur | - | Presiding Officer |
| 2. | Shri Yumkham Rother
Registrar (Judl.)
High Court of Manipur | - | Member |
| 3. | Shri K. Brajakumar Sharma
Joint Director
Manipur Judicial Academy | - | Member |

Sd/-
(Shubham Vashist)
Secretary
High Court Legal Services Committee
High Court of Manipur

Dated, Imphal, the 11th August, 2022

No. HCM/LSC/Lok Adalat-8/ 14/2023 - 24
Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association of Manipur.
5. The President, All Manipur Bar Association.
6. The Joint Registrar (Admin), High Court of Manipur.
7. The Deputy Registrar, ACS & Planning / Admin/ Protocol, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrar, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice MV Muralidaran, Judge, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Chairman, HCLSC, High Court of Manipur.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judl.), High Court of Manipur.
14. The P.S. to Member Secretary, MASLSA.
15. The P.S. to Jt. Director, Manipur Judicial Academy.
16. The System Analyst, High Court of Manipur.
- for uploading the same to the official website of High Court of Manipur.
17. The Superintendent Bench, Judl. - I, Judl. - II & Judl. III, High Court of Manipur.
18. The Court Officer - I, High Court of Manipur.
- for making necessary arrangement of Court No. 5.
19. All the Court Masters, High Court of Manipur.
20. Mr. Ronald Yambem, LDC, HCLSC, High Court of Manipur.
- for uploading the same to the website of HCLSC.
21. Person concerned.
22. Guard file.


(Shubham Vashist)